

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT, SAKET
COURTS COMPLEX, NEW DELHI**

ORDER AS7 Dated 30/11/18

In partial modification of this Office Order No. 251 dated 31.08.2018, in exercise of powers vested in the undersigned, the following judicial officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the police stations/investigating agencies of south east district/sessions division of Delhi as mentioned against their respective names, w.e.f. 01.12.2018 till further orders.

(1)	(2)	(3)	(4)	(5)
S. No.	Name of Judicial Officers	Name of police stations and investigation agencies	1 st Link	2 nd Link
1	Dr. Neera Bharihoke, ASJ-06	Jaitpur, Jamia Nagar, Amar Colony, Pul Prahlad Pur, Sun Light Colony, Okhla Industrial Area, EOW Cell, C.A.W. Cell, C R Park, Nehru Place Metro, Okhla Vihar Metro, Crime Branch (South East District).	Ms. Renu Bhatnagar ASJ (Special Judge FTC)	Sh. Gulshan Kumar ASJ-03
2	Sh. Prem Kumar Barthwal ASJ-01	Sarita Vihar, Badarpur, Kalka Ji, Govind Puri, Kotla Mubarak Pur, Hazrat Nizamuddin, New Friends Colony, Defence Colony, Greater Kailash, Lodhi Colony, Lajpat Nagar.	Sh. Sanjeev Kumar ASJ-05	Sh. Sandeep Yadav ASJ-02

Note :-

In the event of the leave of the Judicial Officer mentioned in the column no. 2 and his/her link mentioned in column no. 4 and 5 are on leave then Sh. Suresh Kumar Gupta, ASJ-04/Special Judge (NDPS) and Sh. Rajeev Bansal, PO MACT-01 shall act as 3rd and 4th Link Judicial Officer respectively to dispose of the bail/Urgent applications pertaining to the concerned police stations/investigating agencies.

05:09 pm
29.11.18
(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex, New Delhi

No. Judl./Bail Power/F.46/South-East/Saket/2018 21356-21384 Dated, New Delhi: 30/11/18

Copy forwarded for information & necessary action to:-

- The Registrar General, High Court of Delhi, New Delhi,
- The District Judge & Sessions Judge (HQ), South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
- All concerned Judicial Officers of South East District, Saket Courts, New Delhi
- A.O.(Judl.)/ Filing Section & Admn. Branch, (SE), Saket Courts Complex, New Delhi.
- The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
- The Public Prosecutor, Tis Hazari, Delhi.
- Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
- The Reader and PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
- The In-Charge Facilitation, Saket Courts Complex, New Delhi.
- The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
- The Website Committee, English/Hindi, Tis Hazari Courts and Saket Courts, Delhi.
- The Secretary Bar Association, Saket Courts Complex, New Delhi.

District & Sessions Judge (SE)
New Delhi